

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.55/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NEELU PACKING INDUSTRIES V/S S.R. CHADDHA INDUSTRIES LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For Operational Creditor*

Ex-parte v.o.d. 22.11.2021 : *For the Corporate Debtor*

ORDER

- 1.** None present on behalf of the Operational Creditor.
- 2.** The Respondent/Corporate Debtor is already set an ex-parte.
- 3.** In the interest of justice, the matter is adjourned for further hearing on 29th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*